

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST OF REGISTRAR**

**COURT NO. 3**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 30<sup>th</sup> November, 2018**

**TIME:10.30 hrs.**

**LEARNED REGISTRAR, MR SUSHIL KUMAR**

| <b>S.No</b>      | <b>Case No</b>   | <b>Parties</b>  | <b>Counsel for parties</b>           | <b>Remarks</b> |
|------------------|--|---|--------------------------------------|----------------|
| <b>IN DEFECT</b> |  |   |                                      |                |
| 1.               | Original Application No. 43/2018(CZ)                     | Yugal Kishore Sharma & Anr.<br>Vs<br>State of M.P. & 3 Ors. | Mr. Dharamveer Sharma, Adv.          |                |
| 2.               | Diary No. 43/2018(CZ)<br>Date of Presentation 02/11/2018 | Mohd. Tariq<br>Vs<br>Anis Khan & Anr.                       | Mr. Mohd. Tariq, Applicant in Person |                |
| 3.               | Appeal No. 12/2018(CZ)                                   | Devi Singh Meena & Anr.<br>Vs<br>SEIAA & 6 Ors.             | Mr. Saurabh Sharma, Adv.             |                |

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